

R.O.C.No.7/2020-Con.B2



DISTRICT JUDGES
TRANSFER & POSTINGS

NOTIFICATION No. 70 / 2020

Thiru. V.Pandiaraj, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as Presiding Officer, Industrial Tribunal-cum-Labour Court, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.1100/2020-LD(1), Law Department, Government of Puducherry, dated 05.06.2020, is transferred and posted as Sessions Judge, Magalir Neethi Mandram (Fast Track Mahila Court), Thoothukudi in the existing vacancy.

Thiru. P.Sureshkumar, District Judge of Tamil Nadu State Judicial Service, functioning on deputation in the Puducherry Judicial Service as III Additional District Judge, Pondicherry, who has been repatriated to his parent service viz., Tamil Nadu State Judicial Service in Order No.1100/2020-LD(2), Law Department, Government of Puducherry, dated 05.06.2020, is transferred and posted as XV Additional Judge, City Civil Court, Chennai in the existing vacancy.

**HIGH COURT OF MADRAS,
CHENNAI,
DATED: 08.06.2020.**

**Sd/- C.Kumarappan,
REGISTRAR GENERAL**